

COURT- 2

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APL No. 78 OF 2019 & IA No. 1353 OF 2019 & IA No. 1442 OF 2019

Dated: 3rd October, 2019

In the matter of:

Sai Wardha Power Generation Limited

.... Appellant(s)

Versus

Maharashtra Electricity Regulatory Commission

.... Respondent(s)

ORDER

Due to vacancy of the Judicial Member, the Bench did not assemble today.

The matter is posted on **20.11.2019.**

Court Master

NR